

7914/16

M/S ICI INDIA LIMITED Vs. M/S NATIONAL MARBLE
SANITARY
STORE AND ORS.

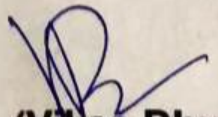
21.07.2020

Pr: None.

In compliance of circular dated 15.07.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of misc.arguments.

Notice be issued to parties and their respective counsels through Nazarat Branch, West, THC, Delhi with direction to send their consent for conducting proceedings through video conferencing within three days.

Be awaited for report of notice.



(Vikas Dhull)
ADJ-01, West
THC, Delhi

CS NO. 611428/2016
A.K.Dua Vs. Shyam Pal

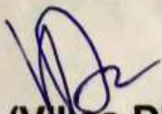
21.07.2020

Pr: None.

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(Vikas Dhull)
ADJ-01, West
THC, Delhi

RCA No. 60764/16
M/s.Fablas Impex Private Ltd. Vs. Hemkant Sharma

Through Cisco Webex Video Conferencing

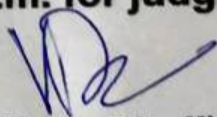
21.07.2020 (11.25 a.m. to 11.49 a.m.)

Pr: Sh.Mahendra Singh, Id.counsel for appellant.
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Final arguments on appeal heard.

Put up on 24.07.2020 at 4.00 p.m. for judgment.


(Vikas Dhull)
ADJ-01, West,
THC, Delhi
21.07.2020

60821/16
NEELIMA GOEL Vs. MS RSG SHARES AND STOCKS
BROKERS
LTD.


21.07.2020

Pr: None.

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